CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 156 of 1996

Tuesday, this the 26th day of March, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Raveendran Nair, Lower Division Clerk,
SPDA Centre(Sports Project Development Area),
Sports Authority of India,
L.B. Stadium, Kollam,
(Permanently residing at Malliyil Veedu,
Mancodu, Trivandrum).
.. Applicant

By Advocate Mr KC Eldho.

Vs

- 1 Executive Director,
 Sports Authority of India,
 Netaji Subhas Southern Centre,
 Bangalore.
- 2 The Principal, LNCPE(Lakshmibhai National College of Physical Education), Karivattom, Trivandrum.
- 3 Director (Administration), Sports Authority of India, New Delhi.
- 4 The Director,
 SPDA Centre (Sports Project Development Area),
 Sports Authority of India,
 L.B. Stadium, Kollam. .. Respondents

By Advocate Mr TPM Ibrahim Khan (represented).

The application having been heard on 26th March 1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant challenges A-1 order transferring him from Kollam to Bangalore. He would submit that there are posts available to accommodate him at Trivandrum. These are matters for the administrative authorities to examine. We find that A-3 representation (though made

prior to A-1) is pending consideration before second respondent. Second respondent will consider A-3 and pass appropriate orders thereon positively within three weeks from today. Operation of A-1 will be held in abeyance till such time.

2 Original application is disposed of as aforesaid. No costs.

Dated the 26th March, 1996.

P V VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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LIST OF ANNEXURES

- 1. Annexure A1: True copy of the order No.207/1995 dated 20.1.1996 issued by the 1st respondent to the applicant.
- 2. Annexure A3: True copy of the representation dated 17.10.1995 submitted by the applicant.

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